

for 1979-80, were of the order of Rs. 97.08 lakhs.

(b) The net profits of '77' unit since 1977 were Rs. 1.70 lakhs including the estimated profits for the year 1979-80.

(c) Yes, Sir.

(d) Acceptance of the offer is still awaited from the Coca Cola Export Corporation.

Setting up of District Industries Centres in Dhanbad in Bihar

1076. SHRI A. K. ROY: Will the Minister of INDUSTRY be pleased to state:

(a) number of District Industries Centres established in Bihar during the Janata rule and the details thereof;

(b) whether the present Government propose to go ahead with the District Industries Centres programme; and

(c) whether there is any programme to establish District Industries Centres at Dhanbad and if so, when; if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) All the 31 districts in Bihar State have been covered under the District Industries Centres Programme. 18 District Industries Centres were sanctioned on 22nd April, 1978 and the remaining on the 15th March, 1979.

(b) Government intend to undertake a review of the working of the DIC programme on the basis of their performance so far, before any changes are introduced in the existing scheme.

(c) There is a District Industries Centre at Dhanbad.

Saving of life and property of Harijans and Weaker Sections

1077. SHRI KUSHUMA KRISHNA MURTHY: Will the Minister of

HOME AFFAIRS be pleased to state what protective measures Government think fit to save the innocent lives and property of the Harijans and weaker sections?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): The Home Minister has recently written to the Chief Ministers, Governors and Lt. Governors of States and Union Territories, where crimes against members of Scheduled Castes etc. have been occurring to convey to the State Governments, comprehensive guidelines of precautionary and preventive, punitive, and rehabilitative measures, to be taken for effectively dealing with crimes against them. A Copy of that letter together with the enclosure thereof is placed on the Table of the House. [Placed in Library. See No. LT-613].

Invitation to Multinationals for progress of Electronics Industry

1078. SHRIMATI GEETA MUKHERJEE: Will the PRIME MINISTER be pleased to state:

(a) whether Government are contemplating large scale invitations to multinational interests for the progress and development of our growing electronics sector of industries;

(b) what is Government's attitude towards recommendations of economists and experts to the effect that not only R and D, but control of production has to be surrendered to the multinationals; and

(c) if the reply to part (a) be in the affirmative, whether such steps are going to adversely affect the enterprises like Keltron in Kerala and the possibility of self sufficiency in this vital sector?

THE PRIME MINISTER (SHRIMATI INDIRA GANDHI): (a) No, Sir.

(b) The Government does not agree with this view.

(c) Does not arise.